

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. No.227 of 2000
O.A. No. 391 of 1997)

Date of order: 13.07.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

SMT. M. GHOSH & ORS.

VS

UNION OF INDIA & ORS.

For the Applicant : Mr. Samir Ghosh, counsel

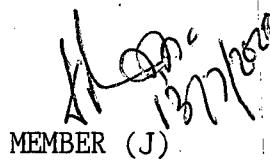
For the Respondents :Mrs. U. Banerjee, counsel

O R D E R

Heard the learned advocates of both sides over an application for substitution of the applicant of the original application, Dinesh Chandra Ghosh, who died on 25.2.2000 after setting aside the abatement. We have considered the submissions of the learned advocates of both sides and we allow the substitution application. Legal heirs of the original applicant be substituted accordingly and the Registry is directed to amend the cause title of the OA. M.A. is thus disposed of.



MEMBER (A)



MEMBER (J)